

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Civil Appeal No. 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Appellant(s)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

Respondent(s)

(To be listed after one month from the date of issue of Notice of Alternative Arrangement i.e. 24.03.2021.)

Date : 10-03-2022 This appeal was called on for hearing today.

For Appellant(s) M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s) Mr. Garvesh Kabra, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Learned counsel for the appellant has filed fresh Vakalatnama on behalf of appellant nos. 1(1) & 1(3).

Registry to issue fresh notice to appellant no. 1(2) for making alternative arrangement.

List the matter on 25.04.2022.

SAURABH PARTAP SINGH LALER
Registrar